GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2545 ANSWERED ON:06.02.2014 MSDP Ananth Kumar Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the aims and objectives of Multi-sectoral Development Programmes (MsDPs);
- (b) the principles/criteria laid down for formulation of plan under MsDP;
- (c) the funding pattern and modalities worked out to release the funds for the projects under the programme;
- (d) the number of Minority Concentration Districts in the country and the percentage of the States share released under MsDPs for these during each of the last three years and the current year, Statewise; and
- (e) the mechanism put in place to monitor the implementation of projects under the said programme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) The Multi-sectoral Development Programme (MsDP) aims at improving the socio-economic conditions of minorities and providing basic amenities to them for improving the quality of life of the people and reducing imbalances in the identified minority concentration areas.
- (b) As per the restructured MsDP approved by the Government, the unit of planning for implementation of MsDP is Block/Town/Clusters of villages identified. For the Blocks and the Clusters of Villages identified, the Block Level Committee prepares the plan to fill the development deficit and sends it to the District level Committee (DLC) for Prime Minister's New 15 Point Programme. In case of towns/cities, the plan is prepared by the local body of the urban area identified and submitted to the DLC. The DLC scrutinizes the plan proposal and recommends it to the State Level Committee for 15 Point Programme. The State Level Committee (SLC) approves the projects upto Rs.10 crore. The State Level Committee sends the block/town/cluster plan based on the projects approved for blocks/towns/clusters for consideration of Empowered Committee (EC). The overall Plan of Block/Town/Cluster and projects costing more than Rs. 10 crore are considered and approved by the EC.

While preparing the Plan for MsDP, the State Govts./UTs should give priority to education, health and skill development including skill training to the minorities. Atleast 10% of the allocation given to the State is to be earmarked for the activities related to skill training to minority youth. Further, to facilitate and motivate education amongst girls of minority communities, provision of distribution of free bicycles to the minority girl students under MsDP has been made. The girl students studying in class 9th who have passed prescribed examination of class 8th and belong to the family "Below Poverty Line" can be covered. Location of the assets created under MsDP should be so selected that the catchment area is having atleast 25% minority population.

- (c) The funding pattern for the projects to fill up the gaps in the existing schemes is same as followed in the concerned scheme of the Government. The funds are released in two installments of 50% each and the 2nd installment is released on utilization of 60% of 1st installment. In case of innovative projects, the fund sharing between Centre and State is in the ratio of 60:40 and 80:20 for North Eastern States. The Central Share of fund for innovative projects is released in three installments of 30%, 30% and 40%. The release of fund is done plan wise taking block/town/cluster as a unit.
- (d) During 11th Five Year Plan 90 Minority Concentration Districts were identified in the country for implementation of MsDP. During 12th Five Year Plan, the unit area of planning is Block/Town/Cluster of villages. 710 Blocks and 66 Towns falling in 196 districts have been identified as per data from Census 2001 for implementation of the programme. State share for the approved projects are released by the State Governments on the basis of the sharing ratio mentioned above and this depends on the type of the project.
- (e) Block Level Committee (BLC) monitors the implementation of MsDP at the block level. The District Level Committees and State Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the Oversight Committees at the District and State levels to monitor the progress of implementation of MsDP. The State Governments/UT Administrations are required to submit quarterly progress reports on the implementation of MsDP to this Ministry. At the Central level, there is a three tier monitoring mechanism to review the progress of implementation of MsDP. The Empowered Committee at the Centre under the chairmanship of Secretary, Ministry of Minority Affairs, serves as the Oversight Committee to monitor the progress of implementation of MsDP. The progress under MsDP is also reviewed on half yearly basis by the Committee of Secretaries (CoS) along with the PM's New 15 Point Programme and then reported to the Union Cabinet. The progress of implementation of the programme is also

monitored by this Ministry with the States/UTs through regular meetings and conferences as well as visits of officials.	